

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**ORDER**

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Varun Gupta S/o Sh. J. K. Gupta	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Ms. Anju Bajaj Chandra, Principal Judge, Family Court, Central District, Tis Hazari Courts, Delhi
2.	Ms. Shelly W/o Sh. Abhishek Saxena	PA in the court of Sh. Vinod Kumar, MM-03, Central District, Tis Hazari Courts, Delhi	PA in the court of Ms. Sheetal Rani, MM (NI Act) Digital Court-01, South-East District, Saket Court, Delhi
3.	Ms. Kiran W/o Sh. Santosh Kumar EC- 30376173	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Vinod Kumar, MM-03, Central District, Tis Hazari Court, Delhi
4.	Sh. Yogesh Kumar EC- 3458 / 74151294	PA in the court of Sh. Atul Krishna Agrawal, ASJ (Special Fast Track Court)-02, Central District, Tis Hazari Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
5.	Sh. Amrik Singh S/o Late Sh. Mohan Singh EC- 3563	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Atul Krishna Agrawal, ASJ (Special Fast Track Court)-02, Central District, Tis Hazari Courts, Delhi
6.	Ms. Deep Shikha W/o Sh. Rajesh EC- 71617867	PA in the court of Sh. Anurag Chhabra, Civil Judge-03, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, North District, Rohini Courts, Delhi
7.	Sh. Dolf Vikas S/o Sh. Ashok Kumar EC- 61616188	PA in the court of Ms. Sheetal Rani, MM (NI Act) Digital Court-01, South-East District, Saket Court, Delhi	PA in the Office Pool, North District, Rohini Courts, Delhi
8.	Ms. Meena Bisht D/o Sh. Chandan Singh (3063)	PA in the court of Sh. Pranav Joshi, MM-03, North District, Rohini Courts, Delhi	PA in the court of Sh. Anurag Chhabra, Civil Judge-03, Central District, Tis Hazari Courts, Delhi
9.	Sh. Rohit Kumar Patel S/o Sh. Ram Kushal Patel	Sr. PA in the court of Sh. Gaurav Katariya, MM-07, North District, Rohini Courts, Delhi	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. (In diverted capacity)

Note 1: 1) All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transfer stations forthwith.

2) Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HCs)

No. 10841-10886 /Admn-VP & T/HQs/2023

Dated, Delhi the 04 FEB 2023

Copy forwarded for information and necessary action to:-

- The Registrar, Hon'ble High Court of Delhi, New Delhi
(SI No. 04 is in reference to letter no 2583/Estt./E-11/DHC dt 20.01.2023 &
SI No. 9 is in reference to letter no 2107/Estt./E-11/DHC dt 25.01.2023)

2. The Ld. Principal District & Sessions Judge, South-East/North, Delhi
3. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
4. The Ld. Officer in-charge, Accounts Branch, Central/ South-East/North, Delhi
5. The Personal Office of the undersigned
6. The Officers/Officials concerned.
7. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Central/ South-East/North, Delhi
8. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
10. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
11. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

PJ